

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of **ICP INDUSTRIAL COATINGS INDIA PRIVATE LIMITED**

Sr. No	Particulars	Detail
1	Name of corporate person	ICP INDUSTRIAL COATINGS INDIA PRIVATE LIMITED
2	Date of incorporation of corporate person	20.09.2018
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 2013
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U74999GJ2018FTC131702
5	Address of the registered office and principal office (if any) of corporate person	B-48 Morari Park Gotri Road, Vadodara, Gujarat, India, 390021
6	Liquidation commencement date of corporate person	08.04.2024
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs.ip@gmail.com Telephone no. 0265-2362244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	07.05.2024

Notice is hereby given that ICP INDUSTRIAL COATINGS INDIA PRIVATE LIMITED has commenced voluntary liquidation on 8th April, 2024.

The stakeholders of ICP INDUSTRIAL COATINGS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 7th May, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date : 10th April, 2024

Place : Vadodara

Liquidator of ICP INDUSTRIAL COATINGS INDIA PRIVATE LIMITED

Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035

AFA valid upto 21-12-2024

